

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

OA No. 237/2025

IN THE MATTER OF:

Narender Kumar

...Applicant(s)

Vs

State of Haryana & Ors.

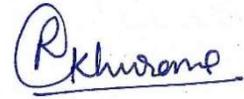
...Respondent(s)

Index

| Sr. No. | Particulars | Page No. |
|---------|--|----------|
| 1. | Reply on behalf of respondent no. 2 i.e. Haryana State Pollution Control Board (Regional Office, Palwal) | 2-4 |

Date: 18.12.2025

Filed Through



(Rahul Khurana)

Advocate-on-Record

Supreme Court of India

Off: A-174A, 2nd Floor, Defence Colony, New Delhi-24

Mobile No. 9811894060

e-mail: rkhuranalegal@gmail.com

280
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REPLY ON BEHALF OF RESPONDENT No. 2 I.E.
HARYANA STATE POLLUTION CONTROL BOARD
(REGIONAL OFFICE, PALWAL)

MOST RESPECTFULLY SHOWETH:

1. The present Original Application pertains to a complaint regarding the alleged illegal cutting of additional 25 trees in Village Pirthla, District Palwal, Haryana.
2. That it is most respectfully submitted that issue of alleged illegal felling of trees primarily falls under the Forest Department as per its Notification issued in this regard or the Gram Panchayat which is having administrative control also over the land in question.
3. That Forest Department and other authorities of the Revenue Department are also party in the present OA which have filed their respective replies dealing with the issue of illegal felling of trees.
4. That it is humbly submitted that answering respondent undertakes to provide assistance as required by any entity for compliance of Environmental norms as per directions passed by this Hon'ble Tribunal.

This reply on behalf of the Respondent no. 2 is respectfully submitted for the kind consideration of this Hon'ble Tribunal.


Regional Officer,
HSPCB Palwal

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Affidavit

I, Sidharth Bhargava, Regional Officer, HSPCB, Palwal aged about 39 years do hereby solemnly affirm and state as under:-

1. That in the aforesaid official capacity, I am well conversant with the facts and circumstances of the case, therefore, I am competent to swear this affidavit.
2. That I have gone through the contents of accompanying reply which has been drafted under my instructions.

Deponent

Verification:

Verified at Gurugram on 18th day of December 2025 that the contents of affidavit are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.

Deponent

This document has been registered

at Sr. No. 690 Book No. 3

Page No. 142 On Dated 18/12/2025



ATTESTED

SURAJ BHAN
ADVOCATE & NOTARY
GOVT. OF INDIA
DIST. GURUGRAM (HARYANA), INDIA

18 DEC 2025